

ORDER

Re: Situation arising due to outbreak of the novel coronavirus (COVID-19)

In continuation of Order No. 47/RG/Spl./Misc. dated 26.01.2021, Order/Notice No. 48/RG/Spl./Misc. dated 27.01.2021, Order No. 50/RG/Spl./Misc. dated 29.01.2021 and Order No. 51/RG/Spl./Misc. dated 02.02.2021 issued regarding limited physical hearing, the Hon'ble the Chief Justice has been pleased to order that following Hon'ble Benches will hold the court through physical hearing **w.e.f. 01.03.2021 to 05.03.2021** in Court Number mentioned against them as under :

<u>SR. NO.</u>	<u>HON'BLE BENCH</u>	<u>COURT NO.</u>
<u>01.03.2021</u>		
1.	Hon'ble the Chief Justice Hon'ble Mr. Justice Arun Palli	01
2.	Hon'ble Mr. Justice Tejinder Singh Dhindsa	19
3.	Hon'ble Mr. Justice Gurmeet Singh Sandhawalia	21
4.	Hon'ble Mr. Justice Raj Mohan Singh	25
5.	Hon'ble Ms. Justice Jaishree Thakur	26
6.	Hon'ble Mr. Justice Deepak Sibal	49
7.	Hon'ble Mr. Justice Hari Pal Verma	68
8.	Hon'ble Mr. Justice Anupinder Singh Grewal	69
9.	Hon'ble Mrs. Justice Meenakshi I. Mehta	22
<u>02.03.2021</u>		
1.	Hon'ble Ms. Justice Ritu Bahri Hon'ble Mrs. Justice Archana Puri	02
2.	Hon'ble Mr. Justice Amol Rattan Singh	25
3.	Hon'ble Mr. Justice Harinder Singh Sidhu	26
4.	Hon'ble Mr. Justice B.S. Walia	49
5.	Hon'ble Mr. Justice Harnaresh Singh Gill	68
6.	Hon'ble Mr. Justice Suvir Sehgal	69
7.	Hon'ble Mr. Justice Girish Agnihotri	19
8.	Hon'ble Mrs. Justice Alka Sarin	21


Sury
26.2.2021

9.	Hon'ble Mr. Justice Jasgurpreet Singh Puri	22
<u>03.03.2021</u>		
1.	Hon'ble Mr. Justice Jaswant Singh Hon'ble Mr. Justice Sant Parkash	02
2.	Hon'ble Mr. Justice Avneesh Jhingan	25
3.	Hon'ble Mr. Justice Sudhir Mittal	19
4.	Hon'ble Mrs. Justice Manjari Nehru Kaul	26
5.	Hon'ble Mr. Justice Harsimran Singh Sethi	21
6.	Hon'ble Mr. Justice Arun Monga	22
7.	Hon'ble Mr. Justice Manoj Bajaj	49
8.	Hon'ble Mr. Justice Lalit Batra	68
9.	Hon'ble Mr. Justice Arun Kumar Tyagi	69
<u>04.03.2021</u>		
1.	Hon'ble Mr. Justice Rajan Gupta Hon'ble Mr. Justice Karamjit Singh	02
2.	Hon'ble Mr. Justice Hari Pal Verma	25
3.	Hon'ble Mr. Justice Anupinder Singh Grewal	26
4.	Hon'ble Mr. Justice Harminder Singh Madaan	49
5.	Hon'ble Mr. Justice Gurvinder Singh Gill	68
6.	Hon'ble Mr. Justice Arvind Singh Sangwan	69
7.	Hon'ble Mr. Justice Rajbir Sehrawat	19
8.	Hon'ble Mr. Justice Anil Kshetarpal	21
9.	Hon'ble Mr. Justice Mahabir Singh Sindhu	22
<u>05.03.2021</u>		
1.	Hon'ble Mr. Justice Ajay Tewari Hon'ble Mr. Justice Rajesh Bhardwaj	02
2.	Hon'ble Mr. Justice Tejinder Singh Dhindsa	19
3.	Hon'ble Mr. Justice Gurmeet Singh Sandhwalia	21
4.	Hon'ble Mr. Justice Fateh Deep Singh	22
5.	Hon'ble Mr. Justice Harinder Singh Sidhu	25
6.	Hon'ble Mr. Justice B.S.Walia	26
7.	Hon'ble Mr. Justice Raj Mohan Singh	49
8.	Hon'ble Ms. Justice Jaishree Thakur	68
9.	Hon'ble Mr. Justice Deepak Sibal	69

Jerry
26.2.2021

2. Entry to the aforesaid Court Rooms will be permitted from Gate No. 5 only except entry for Court Room nos. 1 & 2 which will be permitted from Gate No.1 only.
3. All are requested to comply with the instructions already issued vide Order No. 50/RG/Spl./Misc. dated 29.01.2021 providing "**STANDARD OPERATING PROCEDURE FOR LIMITED PHYSICAL HEARING IN THE HIGH COURT OF PUNJAB AND HARYANA**".

By order of Hon'ble the Chief Justice


(Sanjiv Berry)
Registrar General
26.02.2021